

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:339  
ANSWERED ON:14.08.2001  
CRIMES AGAINST CHILDREN  
ANANTA NAYAK

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the crimes against children are on the rise in the National Capital Region;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government to stop such crimes?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

- (a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.339 DUE FOR ANSWER ON 14.8.2001.

- (a): The number of IPC cases against children in the National Capital Territory of Delhi during the years 1999, 2000 & 2001 (upto June 30, 2001) was 1929, 1993 and 1121 respectively.
- (b): The reasons for increase in such crimes is primarily attributed to the prevailing socio-economic conditions in the National Capital Territory caused by rapid increase of population; growth of slum areas; and conspicuous consumerism, etc.
- (c): The steps taken by Delhi Police to reduce such crimes include deployment of plainclothes policemen at and around educational institutions; close interaction with the administration of the educational institutions to provide quick response to their calls for assistance; sensitization of the force towards crime against children; appointment of a nodal officer at every Police Station to handle the cases of children; setting up of Trauma Centres at each Police Station to help the victims of rape; and involvement of non-governmental organizations to prevent such crimes.